THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) Yes Sir. There was temporary shortage during May, July and August '65.

(b) Inadequate supply from the Treasury.

ESTABLISHMENT OF AN INSPECTORATE FOR THE ENFORCEMENT OF THE PRO-VISIONS OF THE BONUS ACT

476. SHRI D. THENGARI: *

SHRI B. N. BHARGAVA:

Will the Minister of LABOUR and EMPLOYMENT he pleased to state :

- (a) whether there is any proposal under Government's consideration to set up a separate Inspectorate to enforce the provisions of the Payment of Bonus Act;
- (b) if so, what is the estimated annual expenditure involved in such proposal; and
- (c) if the answer to part (a) above be in the negative, to which other category of Inspectors the Government propose to entrust the enforcement of the Provisions of the Bonus Act?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIV-AYYA): (a) No.

- (b) Does not arise.
- (c) The enforcement of the legislation has been entrusted to the Organisation of the Chief Labour Commissioner at the Centre and in the States to the Labour Departments. These organisations will be strengthened further, if necessary, for handling this work.

डाकघरों में गबन

477. श्री जगन्नाथ प्रसाद : क्या संचार मंत्री यह बताने की कृषा शरोंगे कि :

- (क) जनवरी, 1965 से अब तक विभिन्न डाज्यरों में गबन के कितने मामले पकडे गए; और
 - (ख) ऐसे कितने मामलों की जांच की जा चुकी है और कितनों की जांच करनी बाकी है?

ttEMBEZZLEMENT IN POST OFFICES

- 477. SHRI JAGANNATH PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the number of the cases of embezzlement which were detected in various post offices from January, 1965 till now; and
- (b) the number of such cases as have already been investigated and the number of those which are yet to be investigated ?1

संचार विभाग में उपमंती (श्री बी॰ भगवती): (क) 300 रुपये या उससे अधिक के गवन के मामलों के सम्बन्ध में फिलहाल जनवरी, 1965 से सितम्बर, 1965 तक की सुवना उपलब्ध है। इस अवधि के दौरान 300 रुपये या उससे अधिक रकम के गबन के मामलों की संख्या 112 थी।

(ख) 112 में से सभी मामलों की जांच की गई है।

THE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Information in respect of cases involving a loss of Rs. 300 or more is readily available from January 1965 to September 1965. The number of cases where the amount embezis led was Rs. 300 or more during this period was 112.

(b) All the 112 cases have been investigated!

डाक तथा तारघरों में चोरी

478. श्री जगन्नाथ प्रसादः क्या संचार मंत्री यह बताने की कुपा करेंगे कि:

- (क) जनवरी, 1965 से अब तक डाक तथा तारघरों में चोरी तथा डकैती के कितने मामले हुए; और
- (ख) इन मामलों में नक़दी तथा सम्पत्ति की कितनी हानि हुई ?

t [THEFT IN POST AND TELEGRAPH OFFICES

478. SHRI JAGANNATH PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of cases of theft and dacoity committed in the post and telegraph I offices from January, 1965 till now; and
 - f[] English translation.

(b) the total loss of cash and other property involved in these cases ?]

Written Answers

संचार विभाग में उपमंत्री (श्री बी० भगवती): (क) 300 रुपये या उससे अधिक की चोरो व डकैती के मामलों के सम्बन्ध में फिलहाल जनवरीं—सितम्बर, 1965 के दौरान तक की सूचना उपलब्ध है। ऐसे मामलों की संख्या 31 थी।

(ख) इनसे कुल 28,006 रुपये 54 पैसे की हानि हुई ।

TITHE DEPUTY MINISTER IN THE DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Information is readily available in respect of cases involving Rs. 300 or more for the period January—September, 1965. The number of such cases was 31.

(b) The total amount of loss involved is Rs. 28,006-65.]

SCREENING OF ABDUL HAMID'S HEROIC DEEDS

- 479. SHRI RAM SINGH: Will the Minister of INFORMATION and BROAD-CASTING be pleased to state:
- (a) whether it is a fact that the heroic deeds of Company Quarter Master Havil-dar Abdul Hamid are being screened; and
- (b) if so, whether the film is being produced by Government or a private producer?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) and (b) No exclusive documentary film on the heroic deeds of Company Quarter Master Havildar Abdul Hamid has been produced by Government. However, his brave performance is pan of an item entitled "Tales of Valour" inc'uded in the Indian News Review No. 886, which was released to the cinemas all over the country on the 1st October, 1965. In addition, some shots of this story have been used in the film titled "Hamare Jawan", produced by the Government of Uttar Pradesh, and released through the Films Division on the 22nd October, 1965. Both the newsreel and the documentary film mentioned above arc in circulation in

cinema houses. Copies are prepared in English and twelve Indian regional languages for distribution to cinema houses. In addition, copies in 16 mm version are also supplied to State Governments and the Field Publicity Organisation of the Central Government for non-commercial screenings, largely in rural areas.

to Questions

It is understood that a film entitled "Havildar Abdul Hamid" is being produced by a private producer.

NATIONAL FILM ARCHIVES

480. SHRI M. P. BHARGAVA: Will the Minister of INFORMATION and BROAD CASTING be pleased to state:

- (a) whether an advisory committee to guide the activities of National Film Archives has been appointed; and
- (b) if so, what is the composition and tenure of the committee?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) Yes. Sir.

- (b) The Committee is composed *of* the following nine members :
 - 1. Secretary, Ministry of Information and Broadcasting (Chairman).
 - Shri J. B. H. Wadia, Bombay (Member).
 - 3. Shri B. D. Garga, Bombay (Member)
 - 4. Shri D. N. Sircar (Member).
 - 5. Shri H. V. Dharap, Poona (Member).
 - 6. Shri B. N. Reddi, Madras (Member).
 - 7. Principal, Film Institute of India, Poona (Member).
 - 8. Producer-in-Charge, Films Division, Bombay (Member).
 - Assistant Curator, National Film Archives of India, Poona (Secretary).

The Committee's tenure is two years.

BIDI WORKERS

- 481. SHRI D. THENGARI: Will the Minister of LABOUR and [EMPLOY MENT be pleased to state |:
- (a) whether the Central Government propose to undertake Central legislation to
 - t[) English Translation.